

किन्ना तथा वैज्ञानिक नबेवहा मंत्री
(बा० ना० जी० दास) : (क) जी हां।

(ख) जी हां।

Ballot Papers

*218. Shri S. C. Samanta: Will the Minister of Law be pleased to state:

(a) whether old stock of ballot papers was used in the last General Elections;

(b) if so, in which State;

(c) whether there is any surplus stock of new ballot papers used; and

(d) whether there is any proposal to change the design of ballot papers in the near future?

The Minister of Law (Shri A. K. Sen): (a) No, Sir.

♣b) The question does not arise.

(c) Yes, Sir. There is a small stock left with the State Governments.

(d) No, Sir.

Mineral Survey in Orissa

*219. Shri Supakar: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether geological survey and investigation of mineral resources are being carried on in the State of Orissa;

(b) the areas where such survey is being carried on; and

(c) the total estimated amount to be spent by Government on this head during the Second Five Year Plan?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) Yes, Sir.

(b) A copy of the programme of work proposed to be carried out by the Geological Survey of India in the State of Orissa during 1956-57 is available in the Library of the House.

Information regarding the investigations which were actually undertaken is likely to become available by about September, 1957 when the reports of the Geologists are ready. The information will be published in due course in the annual records of the Geological Survey of India.

(c) No separate financial provision is made for carrying out geological surveys and investigation of mineral resources in individual States. The expenditure incurred is met from the sanctioned grant of the Department as a whole.

Silver Refinery

*220. Shri T. B. Vittal Rao: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 89 on the 16th November, 1956 and state:

(a) whether the erection of the plant for Silver Refinery has since been completed;

(b) if not, the reasons for the delay; and

(c) when the plant is expected to be commissioned?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The erection of the plant is in progress and is proceeding approximately to schedule.

(c) The plant is expected to be commissioned about the end of this year.

Wheat Loan Interest Fund

*221. Shri Jhulan Sinha: Will the Minister of Education and Scientific Research be pleased to state the total amount spent out of the Wheat Loan Interest Fund over the spread of higher education in the country during the last two financial years?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): Under Section 7 of the United States Public Law 48, 82nd Congress (1st Session), only the U.S. Department of State is authorized to spend

the amount available under the Programme. Statements of the expenditure have not yet been received from the United States Government.

Library Movement in Bihar

*222. **Shri Bibhuti Mishra:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount of grant given to Bihar Government for encouraging Library Movement in the State during 1956-57; and

(b) the number of libraries opened there during the same period?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) Rs. 1,38,600/-.

(b) No new library has been opened.

Mica Mining in Punaloor (Kerala)

*223. { **Shri V. P. Nayar:**
 Shri Kodiyan:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there was mica mining around Punaloor in Kerala State some time ago;

(b) if so, whether Government have information regarding the annual output of the mines; and

(c) what is the variety of Mica available in that region and of what quality?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Yes, Sir.

(c) Phlogopite or amber (magnesium) mica. The sizes and quality are reported to be excellent.

Surplus Skilled Labour in Ordnance Factories

*224. **Shri S. V. Ramaswamy:** Will the Minister of Defence be pleased to state:

(a) what is the extent of surplus skilled labour in the ordnance factories at present;

(b) what steps are being taken to absorb them in gainful employment in other Departments; and

(c) what steps are being taken to keep a track of them so that their skill may be available for Defence production in case of an emergency?

The Deputy Minister of Defence (Sardar Majithia): (a) No skilled labour surplus to the requirements of the Ordnance Factories Organisation exists at present.

(b) and (c). Do not arise.

Election Offences

*225. { **Shri Shree Narayan Das:**
 Shri S. C. Samanta:
 Shri Bibhuti Mishra:

Will the Minister of Law be pleased to state:

(a) the total number of persons arrested and prosecuted for breaking election laws during the Second General Elections throughout the country; and

(b) whether figures of important categories of offences are available?

The Minister of Law (Shri A. K. Sen): (a) and (b). The information asked for is not yet available. The Election Commission has been asked to furnish a statement after collecting details from the State Government but this will obviously take some time.

Migration from Azad Kashmir

*226. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of persons who entered the Jammu and Kashmir State during 1956-57 from the so-called Azad Kashmir?